

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-07/99/2380 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 7<sup>th</sup> April, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 1993 dtd 05.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to leave the station with the official vehicle, at own cost, from the evening of 08.04.2022 till the morning of 11.04.2022**, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence the Chief Judicial Magistrate, Udalguri and in her absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/99/2381/A, dated , 07-04-2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**